

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 41 OF 2023

IN THE MATTER OF:

PARAMESH BALIGOLLA,

..... Applicant

Vs

STATE OF ANDHRA PRADESH AND 9 OTHERS

.... Respondents

REPORT FILED BY THE IRRIGATION 2nd RESPONDENT

DATE- 12.12.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI
ORIGINAL APPLICATION No. 41 of 2023**

Between

PARAMESH BALIGOLLA,

3/104/2, Thumparathi,
S.C Colony, Dharmavaram,
Ananthapur, Andhra Pradesh – 515672,
Ph:- 9962390000

Email: manager.litigation@lawindia.com. ... Applicant

VERSUS

2. STATE OF ANDHRA PRADESH

through the Chief Secretary,
Address: 1st Block, 1st Floor,
Interim Government Complex,
A.P Secretariat Office, Velagapudi,
Andhra Pradesh. Email: splcs-wrd@ap.gov.in
And 9 others

.... Respondents

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It is certified that all the documents contained in the above annexure are true copies.

Date: 30.01.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI
O.A. No. 41 of 2023**

IN THE MATTER OF:

PARAMESH BALIGOLLA,

3/104/2, Thumparathi,
S.C Colony, Dharmavaram,
Ananthapur, Andhra Pradesh – 515672,
Ph:- 9962390000
Email: manager.litigation@lawindia.com.

... Applicant

VS

1. THE CHIEF SECRETARY

Government of Andhra Pradesh
1st Block, 1st Floor,
Interim Govt Complex
A.P. Secretariat,
Velagapudi, Guntur,
Andhra Pradesh – 522503
Phone: 863-2447024/1025
Email; cs@ap.gov.in

2. DEPARTMENT OF WATER RESOURCES,

Through Principal Secretary to Government
4THBlock, First Floor, Room No 216,
A.P Secretariat Office, Velagapudi,
Andhra Pradesh – 522503.
Phone: 0863-2444248
Email: spics-wrd@ap.gov.in, psdwrap13@gmail.com...

3. REVENUE DEPARTMENT,

Through Principal Secretary to government
4th Block, ground Floor,
Room No: 135,
A.P. Secretariat Office,
Velagapudi, Andhra Pradesh – 522503
Phone: 0863-2444558
Email; prisecy_rev@ap.gov.in

4. THE COLLECTOR AND DISTRICT MAGISTRATE,

Sri Sathya Sai District,
Satya Sai Mirpuri College of Music,
Gokulam, Main Road, Puttaparathi,
Andhra Pradesh – 515134
Email: collector-sssai@ap.gov.in, sssai@ap.gov.in


ATTESTOR
Executive Engineer
I.B. Division,
DHARMAVARAM


DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

5. THE TAHSILDAR/REVENUE DIVISIONAL OFFICER

#14-39, Gita Bhavan road, PRT Street,
Dharmavaram,
Sri Sathya Sai District- 515671
Cell: 94931 88808
Email: rdodmvr@nic.in

6. THE MUNICIPAL COMMISSIONER,

Kadiri gate Road,
Keshava Nagar,
Dharmavaram,
Andhra Pradesh – 515672
Ph: 08559-221058
Email: dharmavarammunicipality@gmail.com

7. DIRECTORATE OF TOWN AND COUNTRY PLANNING,

Government of Andhra Pradesh,
MGM Capital Building, Ground Floor,
Back side of Dr.YSR Arogyasri Health care Trust,
Chinakakani, Mangakagiri,
Guntur – 522508
Cell: 9990394481,08645-295969 (PESHI), 295696 (OFFICE)
Email: director.tcp@ap.gov.in, dtcp.ap@gmail.com

8. DEPARTMENT OF AGRICULTURE,

Government of Andhra Pradesh,
Represented by Commissioner of Agriculture,
Old Mirchiard,
Nallapadu Road chutchgunta,
Guntur – 522004.
Email: comag@nic.in

9. THE MANDAL REVENUE OFFICER

Gita bhavan Road, PRT Street,
Dharmavaram
Sri Sathya Sai District – 515671
Cell: 94931 88840
Email; rdodmvr@nic.in

10. Mr.KETHIREDDY VENKATARAMI REDDY

Member of Legislative assembly,
D.no 15/84, S.B.I Colony,
Dharmavaram,
Sri Sathya Sai District – 515671
Cell: 98665 66565
Email: reddy6565@gmail.com

...Respondents


ATTESTOR
Executive Engineer
I.B. Division,
DHARMAVARAM


DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

COUNTER AFFIDAVIT FILED BY THE 2ND RESPONDENT

I, M. Sreenivasulu Reddy Son of M. Narayana Reddy aged 61 years, Superintending Engineer, Irrigation Circle, Ananthapuram, Ananthapuram District R/o Ananthapuram, and Ananthapuram District, do here by solemnly affirm and sincerely affirm and state as follows.

I am the deponent herein and as such I am well acquainted with the facts and circumstances of the case from the records.

1. This Respondent denies each and every averment made in the affidavit filed in support of the application as false and incorrect except those that are specifically admitted herein this counter affidavit. I have been authorized to file this Counter affidavit on behalf of the 2nd respondent.
2. At the outset I am advised to submit that the present Application is barred by limitation having been filed much after the expiry of the period of limitation. It is pertinent to note that according to para 9, it is alleged that the 10th Respondent has forcefully seized the lands from the farmers as long back as in 1976-1977. Further as can be seen front the list of dates and events filed by the Applicant, the cause of action 1st arose during July 2020 when the alleged encroachment by the 10th Respondent took place yet the application has been filed only on 6th April 2023. Therefore the present case is clearly barred by limitation as per section 14(3) and 15(3) of the National Green Tribunal Act, 2010.

ATTESTOR
Executive Engineer
 I.B. Division,
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M.S.A.
DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

The jurisdiction of this Hon'ble Tribunal can be exercised only when section 14(3) of the act 2010 is complied, as otherwise the present OA is liable to be dismissed in limini as being barred by limitation.

3. Without prejudice to the above contention that the present Application is barred by limitation the Respondent craves leave to submit as follows.
4. With regard to the averments made in paragraph 1 to 3 of the application which is narration of the facts and no remarks by this Respondent.
5. With regard to the averments made in paragraph 4 of the application is denied as false. It is submitted that the Dharmavaram lake spreads over an extent of 1712.8 acres but not 600 acres as mentioned by the applicant. As per the Mandal Revenue Officer, Dharmavaram Report there is no encroachment by the 10th Respondent in the Dharmavaram Lake with the survey No 661-1 near the Yerraguddam Hill. Since there exists no encroachment, there will be no erosion of the Red soil there by it does not affect the cultivation of the farmers and also the said Yerraguddam hill still acts as a barrier in preventing the water from the lake from flooding the nearby localities of Dharmavaram. Hence the ecosystem of the said area has not been disturbed that has been maintained over the Years. We are herewith enclosing survey Report of Mandal Revenue Officer as enclosed as **ANNEXURE-1**.


ATTESTOR
Executive Engineer
I.B. Division,
DHARMAVARAM


DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

6. With regard to the averments made in paragraph 5 of the affidavit is denied as false. It is submitted that As per Revenue Officer's survey Report, Survey no 661 spreads over 1732.54 acres and Survey No 661 is further divided into 661-1,904, 905, 906, 907,908-1,908-2,908-3,909-1,909-2 as per Resettlement Survey Register. Dharmavaram Lake with Survey No 661-1 spreads over 1712.08 acres whereas Survey No 904 spreads over 10.06 acres. The said Farm house which applicant is complaining to be illegally constructed by encroaching the 20 acres of land forming part of the Dharmavaram lake area in fact it is situated in Survey No 904, which is patta land and these 20 acres of land does not form, part of the Dharmavaram Lake area with Survey No 661-1. Hence there is no encroachment of 20 acres of land in Dharmavaram Lake near the Yerraguddam Hill. We are herewith enclosing Village Revenue Officer report submitted to the Mandal Revenue officer as enclosed as **ANNEXURE-2**.
7. With regard to the averments made in paragraph 6 of the application is not related to this respondent and hence there are no remarks.
8. With regard to the averments made in paragraph 7 of the application is not related to this respondent and hence there are no remarks.


ATTESTOR
Executive Engineer
I.B. Division,
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9. With regard to the averments made in paragraph 8 of the application is denied as false. As per Mandal Revenue Officer, Dharmavaram report, the said Farm house is situated in Survey No 904 which is patta land. We are enclosing field map of S.No 904 as enclosed as **Annexure-3**. Hence, illegal occupation of 20 acres of the Dharmavaram lake area by illegally filling the lake area with red soil does not arise. In Reply to RTI application by Sri G. Suryanarayana, Ex-MLA, Dharmavaram, and adverse news published in the newspapers Water resources Department has submitted reply that "No construction is illegally made by filling the Dharmavaram lake area", a copy is enclosed as **Annexure-4**. Hence, I submit that the said 20 acres of the land is present in Survey no 904 and does not form part of the Dharmavaram lake area with Survey No 661-1, hence no action is needed.
10. With regard to the averments made in paragraphs 9 to 12 of the application is not related to this respondent and hence there are no remarks.
11. With regard to the averments made in paragraph 13 of the affidavit is denied as false. It is submitted as alleged by the applicant the 10th respondent is no way connected to Dharmavaram lake area and Water Resources Department has not accorded any permission for setting up of Boating facilities in Dharmavaram Lake area.


ATTESTOR
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I.B. Division,
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Irrigation Circle, Anantapuramu

12. With regard to the averments made in paragraph 14 of the affidavit is denied as false. It is submitted that the Dharmavaram Lake is under control of Water Resources Department. 10th respondent has not withheld the flow of water to the nearby agricultural fields, as 10th respondent has not constructed any obstruction to the natural flow of water in the Dharmavaram lake area that can withheld the flow of water and cause severe hardship to the farmers and also 10th respondent has not converted the lake into a private water body and Water Resources Department has not accorded any permission to operate boats. Since we have received complaints from former M.L.A Suryanarayana Garu we always keep constant vigile over the alleged area. We are herewith enclosing satellite map as **Annexure-V**.

13. It is Further submitted that the Dharmavaram Lake consists of tank bund with a length of 5.475 KM. Dharmavaram lake receives drainage from free catchment basin and surpluses into the Chitravathi river through 8 surplus arrangements provided spanning a length of over 740M. Hence, I submit that the withholding and Release of water from the lake doesn't arise as Flood water automatically gets discharged through 8 surplus weirs provided. As alleged by the applicant, 10th respondent has not constructed any permanent or temporary structures over the Surplus weir to withhold the lake water. We are herewith enclosing the survey of India sheet of Dharmavaram Lake as **Annexure-VI**.


ATTESTOR
Executive Engineer
I.B. Division,
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DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

14. With regard to the averments made in paragraph 15 of the application is denied as false. As alleged by the applicant, no illegal construction activities in the alleged area as on date. Further I submit that there is no erosion of soil that can cause flooding of catastrophic degree. There is no such activity done by the 10th respondent that poses threat to life, livelihood and shelter of residents including the applicant. 10th respondent has not affected the irrigation ayacut, and also I submit that no such complaint is received from any farmer/ ayacutdars of Dharmavaram Lake to take any action.
15. With regard to the averments made in Grounds I, II of the application is not related to this respondent and hence there are no remarks.
16. With regard to the averments made in Grounds III , I Submit that there is no filling of soil in the Dharmavaram lake are by the 10th respondent.
17. With regard to the averments made in Grounds IV, V of the application is not related to this respondent and hence there are no remarks.
18. As per the order of Hon'ble Smt. Justice Pushpa Satyanarayana and Hon'ble Dr. Satyagopal Korlapati, Expert Member , National Green Tribunal, Southern Zone, Chennai I here with submit following few lines.


ATTESTOR
Executive Engineer
I.B. Division,
DHARMAVARAM


DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

1) Yerraguddam Hill History:

Subject belongs to the Revenue department.

2) Dharmavaram Lake History:

The Dharmavaram Kriyasakthi Vadayar Tank is constructed long back situated at 400m southeast of Dharmavaram Town. The total length of bund is 5.475 Km formed with B.C soils. It receives drainage from its basin and surplus of upper tanks and surpluses into Chitravathi river over 8 masonry weirs namely Surplus arrangements. It also have 4 sluices with an ayacut of 1922 acres.

As per the Resurvey Settlement Register of Dharmavaram Village from Revenue Survey no 661 spreads over 1732.54 acres and Sy.No.661 is further divided into new survey no's 661-1,904,905,906,907,908-1,908-2,908-3,909-1,909-2 respectively vide 8A 106/39 dated 17.12.1933. Dharmavaram lake with Survey No 661-1 spreads over 1712.08 acres.

3) Total water spread area:

Dharmavaram lake area is spread over an extent of 1712.08 acres in survey no 661-1 and Sy.No.661 with 1732.54 acres is block-splitted and formed New survey no's as 661-1,904,905,906,907 respectively vide 8A 106/39 dated 17.12.1933.

Now Water spread area of Dharmavaram Lake with survey no 661-1 is 1712.08 acres is under the control of the Water Resources Department.


ATTESTOR

Executive Engineer
I.B. Division, Dharmavaram.


DEPONENT

Superintending Engineer.
Irrigation Circle, Anantapuramu

4) Buffer Zone:

Any Tank consists of Two water levels namely Full Tank Level(F.T.L) and Maximum Water Level (M.W.L). Difference in water spread area in FTL and MWL is Buffer zone.

5) Any encroachments in Buffer Zone:-

After the orders of this Honorable Tribunal, Dt: 23.11.2023, The applicant sent an RTI, through post raising the questions with regard to the buffer zone of subject lands.

As we answered with regard to buffer zone of Dharmavaram Lake with regard to Survey. No 661-1. The alleged survey no's 904,904-B,904-C,05-2,908-1,909-1,909-2 doesn't fall under the buffer zone of Dharmavaram lake. Hence there exists no encroachments in alleged survey no's

In the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above OA No.41 of 2023 and pass such further or other orders, as this Hon'ble Tribunal maybe deem fit and proper in the facts and circumstances of the case and thus render justice.

Solemnly and sincerely affirmed
At Vijayawada, Andhra Pradesh
On this the ^{30th} day of January, 2024
and signed his name in my presence.

Before Me

Advocate


ATTESTOR
Executive Engineer
I.B. Division, Dharmavaram


DEPONENT
Superintending Engineer
Irrigation Circle, Anantapuramu

VERIFICATION

I, M. Sreenivasulu Reddy, S/o M. Narayana Reddy aged 61 years, Superintending Engineer, Irrigation Circle, Ananthapuramu, Ananthapuramu District R/o Ananthapuramu, and Ananthapuramu District; do hereby verify the contents of this affidavit as true and correct to the best of my knowledge, belief, and information's as per records.

Hence, verified on this the 30th day of January 2024 at Vijayawada.


Deponent
Superintending Engineer
Irrigation Circle, Ananthapuramu

Annexure-01

From
Smt S Yugeswari Devi M.A. M.Phil.,
Tahsilidhar (FAC),
Dharmavaram

To
The Deputy Executive Engineer
I.B. Sub Division,
Dharmavaram

Rc.No.B/334/2023 Dated. 30.09.2023.

Sir,

Sub: WRD- Minor Irrigation -Ananthapuramu District- O.A.NO.41 of 2023(SZ) filed by sri paramesh Baligolla, before the Hon'ble National Green Tribunal, Southern Zone, Chennai - Illegal filing of the Dharmavaram lake for the Purpose of constructing farm house and boating facilities - File Counter affidavit - Detailed survey report of Dharmavaram Lake area with survey No.661 - Reg.

Ref: Lr.No.DEE/IB Sub-Div/Dmm/B4m dated. 26.09.2023.

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It is to inform you that, you have requested to provide detailed Survey report of the Dharmavaram Lake area with the survey No. 661.

In this regard, I herewith enclose the enquiry report of Mandai Surveyor, Dharmavaram.

Yours Faithfully


Tahsilidhar,
Dharmavaram.

30/9/23

Office of the Tahsildar,

Dharmavaram Dt: 23.09.2023.

Report submitted to the Tahsildar Dharmavaram: -

As per the oral Instructions of the Tahsildar, Dharmavaram, I have conducted enquiry regarding available Survey No's 904,905 related to Dharmavaram Village. As per Village Diglot 8A/106/39, Survey No 661-1 (Old Sy.No) is sub-divided into new Survey No's 904,905 with FMB Sketches.

At present Pattadar's, holders of Survey No's 904, 905 are only holding the said lands with Survey No's 904 and 905. They have not occupied any Government lands. This is submitted for favour of information.

Handwritten signature
23/09/2023
Mandar Sur., Land Officer
Dharmavaramu

05/12/20
28/9/23

మరియ దేవువారి చెరువును ఆద్రోవాల -

(2)

నిన్ను పొందు చేయవలసిందిగా ~~అనుభవ~~ ఫిర్యాదు చేయవలసిందిగా

ఈ వ్యయమును తనవేతనము ద్వారా, మూలము సర్కారు మరియు ప్రభుత్వములకు చెల్లించి వేరు వేరు కేసులు పెట్టవలసిందిగా కోరుతున్నాను.

సర్కారు మండలం - దేవువారి గ్రామం
 సర్కారు 661-1, చిట్టి వస్త్రం 1732.54 ఎకరములు
 గ్రామ కమిటీకి చెందిన వ్యయమును సర్కారు నుండి పొందవలసిందిగా కోరుతున్నాను. బి.నెంబర్ 8A 106/39, తేదీ 24.12.1932
 పేరు శ్రీమతి కె.వి.వి. కుమార్తె

<u>సర్కారు</u>	<u>చిట్టి వస్త్రం (ఎకరములు)</u>	<u>తరగతి</u>
661-1A	1712.08	వ్యయము
904	10.06	అన్నీ పంట
905	3.28	దుర్గము
906	5.32	} తుంపర్ల వారిగ } నాగుడు.
907	1.80	
908-1	5.00	నాగు నీరు
908-2	2.15	
908-3	2.15	
909-1	4.90	నాగు నీరు
909-2	3.00	తరగతి (వ) కింది వర్గము

3

ధర్మవరం గ్రామ ప్రాజెక్టు 904, పల్లె
వార్డు 10-06 ఎరవయల. ప్రస్తుతం ట్రాన్సిమిగ్రేషన్
భూరిజిల్లల యందు ఈ విషయ తెలిసి ఎటువంటి

ప్రాజెక్టు	వార్డు	సర్దుబాటు కాదు	ఖరీదా
904	5-03	నాం వసుమతి M.K.V. ప్రభాకర్	3164
904-B	2-03	- do -	
904-c	3-00	- do -	

మండల ప్రాజెక్టు ధర్మవరం వారి ఎక్సలెంట్ ప్రాజెక్టు
ప్రాజెక్టు 904 గ్రామ ప్రస్తుతం గ్రామీణులు 1000
వయస్సు శ్రీకాంత్ తంజావూరు కలెక్టరేట్. ఇందు
0-10 గ్రామీణుల వేరన్ వెల్లెర్ ముఖ్య
అండ్ వీల్స్ ఆఫ్ టెంట్ హౌస్ కలెక్టరేట్. ముఖ్య
ఈ ప్రాజెక్టు వారు ముఖ్య పట్టుతుంది
నాం వసుమతి గారి ఆధీనం కలెక్టరేట్, ఎలాంటి
కలెక్టరేట్ కు అనుబంధం కలెక్టరేట్, ఎలాంటి ప్రాజెక్టు
కలెక్టరేట్ కు తెలియదు. ఇందు
0-30 గ్రామీణుల కలెక్టరేట్ కలెక్టరేట్
మొదటి అండ్ గారి కలెక్టరేట్ R.D.S. కలెక్టరేట్
తేది 13-05-2022 ముఖ్య ప్రాజెక్టు కలెక్టరేట్
ప్రాజెక్టు కలెక్టరేట్ ముఖ్య ప్రాజెక్టు.

(తెలియదు)

సర్వోపయోగ 905 ~~.....~~, 908-1, 909-1,

6

మరియ 909-2 నుంచి సుమారు 2500 వరకు
ప్రొఫ్ ఆకౌంట్ నుండి 7500 వరకు మరగాని
వ్యయముల కలవు.

పై విషయముల పుస్తక వివరణ
పరమార్థి అండ్రి — అనునాడు

పట్టుదిట్ట గాని వసూలు అర్హత కలిగి ఉండే వరకు
ప్రొఫెసర్ గారి వారి కింద క్రింద క్రింద నుంచి వేరైన
సామాన్య వ్యయాలను నిర్వహించినది ఎలాంటి విధానం
నకూడా కలదు అని, అలాంటి విధానం
అనుభవం ఆయనకింద కలిగి ఉందని అనుకుంటే
అది నిజం అని అనుకుంటే సులభం అవుతుంది.

అనుకుంటే
అనుకుంటే

Report Submitted to the Tahsildar, Dharmavaram

As per the Instructions of the Tahsildar, I have visited the Dharmavaram lake and Yerraguddam Hill and enquiry is Conducted.

Sri Baligolla Paramesh resident of Thumparthi Village, Dharmavaram has approached National green Tribunal Chennai. He submitted that Dharmavaram residents Smt Gaali Vasumathi W/o Sri Kethi reddy Venkata Krishna reddy has encroached and illegally occupied the lands bearing survey no's 904,904-B,904-C,905-2,908-1,909-1,2 and also illegally filled Dharmavaram lakearea with Survey No 661 thereby Causing environmental damage to the Ecosystem.

I, Village Revenue Officer conducted inspection and here with submit my report as follows.

Dharmavaram Mandal, Survey No 661-1 of Dharmavaram village spreads over 1732.54 acres. According to Village Diglot, Survey No 661-1 is designated as Chikkavadiyar Cheruvu (Dharmavaram Tank). As per village diglot 8A 106/39, Dated: 24.12.1933 Survey No661-1 is divided into following sub-divisions.

Survey No	Extent(Acres)	Classification
661-1	1712.08	Chikkavadiyar Cheruvu
904	10.06	Janne Boyudu
905	3.28	Durgappa
906	5.32	Thumparthi Madiga
907	1.80	Naagadu
908-1	5.00	Sake Govindu

908-2	2.15	
908-3	2.15	
909-1	4.90	BogemiRamanna
909-2	3.00	Era thimmappapujari vaddi Venkatappa

Dharmavaram Village Survey No 904 have total extent of 10.06 acres. At present as per online records, 904 is classified as follows.

Survey No	Extent	Name of patta holder	Khata No
904	5.03	G. Vasumathi	
		W/o K.V Krishna reddy	3164
904-B	2.03	-do-	
904-C	3.00	-do-	

As per the Mandal surveyor Dharmavaram Report, at present in survey no 904 consists of 1000 sweet orange trees. And also, in survey no 904 for an extent of 0.10 cent there exists a Tent house with Iron pillar and Zinc sheets. These tent house and others are present within the boundaries of Survey No 904, is under holding of Patta owner Smt Gaali Vasumathi has not occupied/ encroached Dharmavaram lake area and not caused danger to the Environment. Over an extent of 0.30 cents in survey no 904, Respected, Revenue Divisional Officer, Dharmavaram Endorsement RD's No 603/2021(1) Dated: 13.05.2022 divided into Agricultural and Non-Agricultural lands.

Survey 905, 908-1, 909-1 and 909-2 consists of 2500 no's of sweet oranges and 7500 Big trees.

Further I conclude that, the allegation made by Sri Paramesh Baligolla over the Patta holder Gaali Vasumathi W/o Kethi reddy Venkata Krishna reddy in green tribunal is false and they have not caused any damage to Environment, has not encroached or illegally occupied Dharmavaram lake area.

This is submitted for favor of information and taking further necessary action.


Village Revenue Officer
DHARMAVARAM.

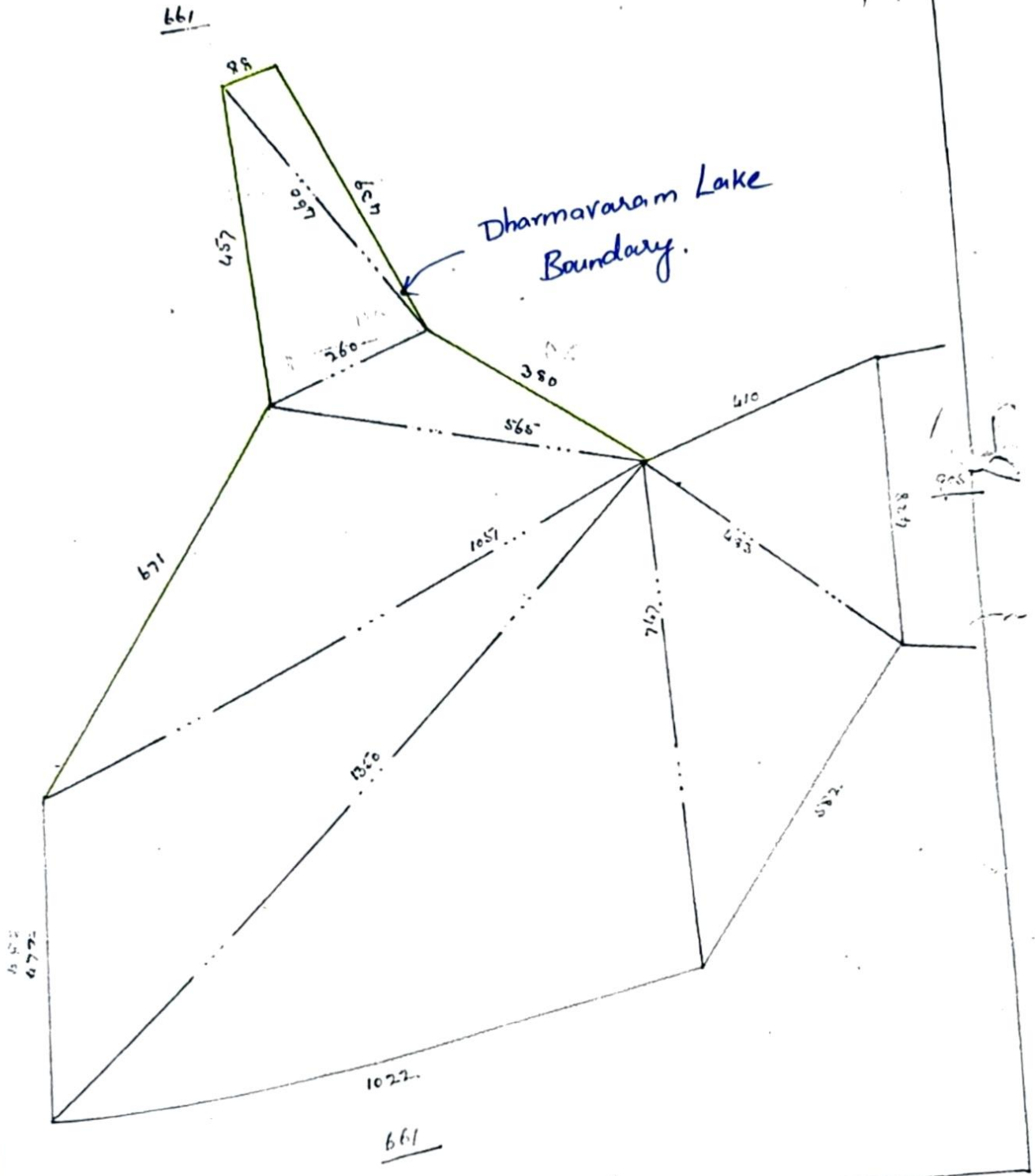
District Anantapur

Village { No 42
Name Dharmararam
Area 10.6 Acres

Taluk Dharmararam

Field.No. 904

Annexure - 03



to be
use.

scale 1/2 inch = one chin

Signature

నుండి

శ్రీ యస్. మురళి. యం.టి.కె.

కార్యనిర్వాహక ఇంజనీరు

ఐ.టి.డివిజన్, ధర్మవరం

వరకు

శ్రీ జి. నారాయణరావు EX. MLA, ఆపీసు,

జీఆర్ నెం.27/1486 సుర్య సాయి నగర్.

సుందరయ్య నగర్ స్కూల్ ఎదురుగా,

ధర్మవరం (గ్రామము & మండలం),

అనంతపురము (జిల్లా)

లేఖ సంఖ్య/ఫైల్ R-10/డి.టి.ఎ.టి.ఓ/నెం

72^M

తేది: 02-02-2022.

మహాశయ్య,

విషయము :- జలవనరుల శాఖ ఐ.టి. డివిజన్ ధర్మవరం మండలం అనంతపురము (జిల్లా) సమాచార హక్కు చట్టము 2005 క్రింద సమాచారము కొరకు మీ అర్థిని వివరములు పంపుట గురుంచి

సూచిక :- 1. మీ అర్థి తేది: 06-01-2022.

2. ఉపకార్యనిర్వాహక ఇంజనీర్ ఐ.టి.సబ్ - డివిజన్, ధర్మవరం వారి లేఖ

తేది: 31-01-2022.

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పై సూచిక 1 లో పేర్కొన్న అర్థి లో మీరు కోరిన వివరములు సంబంధించిన సమాచారమును ఉపకార్యనిర్వాహక ఇంజనీర్ ఐ.టి.సబ్ - డివిజన్, ధర్మవరం వారి సూచిక 2 నందు అనుసరించి ఈ క్రింది విధముగా దృశ్యక ద్వారా వివరములు పరచడమైనది.

క్ర.సంఖ్య	అర్థిదారుని వివరములు	నివేదిక
1)	ధర్మవరం మండలం రెవెన్యూ గ్రామములో ఉన్నటువంటి చెరువు వైశాల్యం మొత్తం ఎన్ని ఎకరాలు ఉంది? ఇప్పుడు ఉన్నటువంటి వైశాల్యం ఎన్ని ఎకరాల విస్తీర్ణంలో ఉన్నది? క్లుప్తంగా వివరాలలో సహా చెరువుకు సంబంధించిన పత్రాలు, మ్యాపులు నకలు అందించగలరు.	ధర్మవరం మండల రెవెన్యూ గ్రామములో ఉన్న చెరువు మొత్తం విస్తీర్ణం 1619 ఎకరములు ఇందుకు సంబంధించిన మ్యాపును జతపరచడమైనది.
2)	ధర్మవరం చెరువుకు అనుకోనివివున్న 904, 905, 908, 909, సర్వే నెం.పరిదిలలో ఉన్న ఎర్రగుడ్డం దగ్గర నిర్మితమైన ప్రస్తుత MLA కిరెడ్డి వెంకటరామిరెడ్డి నిర్మించినటు వంటి భవన నిర్మాణానికి మీరు ఏమైన అనుమతులు ఇచ్చారు? ఇచ్చి ఉంటే క్లుప్తంగా వివరాలలో సహా నకలు అందించగలరు.	ధర్మవరం చెరువుకు అనుకోనివివున్న 904, 905, 908, 909, సర్వే నెం.లో జలవనరుల శాఖ ఐ.టి. డివిజన్ ధర్మవరంవారు భవన నిర్మాణములు కొరకు ఎటువంటి అనుమతులు ఇవ్వలేదు.
3)	చెరువు 10 ఎకరాలు పురి భవనాలు నిర్మించినట్లుగా మీ దృష్టికి వచ్చిందా. పైన కనబరిచిన సర్వే నెం.బద్దలో వచ్చి వుంటే ఏ చర్యలు వాటి పై తీసుకున్నారు.	చెరువును పురి ఎటువంటి నిర్మాణాలు చెయ్యలేదు.

భవదీయుడు

క్రమసంఖ్య 1 సంబంధించి మ్యాపును జత చేయడమైనది.

స/స
కార్యనిర్వాహక ఇంజనీరు,
ఐ.టి.డివిజన్, ధర్మవరం

Annexure -04

**Government of Andhra Pradesh
Water Resources Department**

From
Sri. S.Murali M.Tech,
Executive Engineer,
I.B.Division, Dharmavaram

To
Sri G. Suryanarayana Ex.MLA Office,
D.No 27/1486, Satya sai nagar,
Sundaraiah Nagar school opp,
Dharmavaram(V&M), Anantapuram(Dist)

Lr. No/File R-10/D.B-A.T.O/No 72M Dated: 02-02-2022.

Sir,

Sub: **WRD – I.B Division Dharmavaram (M) Ananthapuramu (Dist) – Reply given under Right to Information Act 2005 – Regarding.**

Ref: 1. Petitioner arjee Dated:- 06.01.2022
2. Deputy Executive Engineer, I.B Sub-Division, Dharmavaram Letter Dated: 31.01.2022

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With subject to the 1st reference cited, I here with submit the information tabulated below based to the letter by Deputy Executive Engineer, I.B Sub-Division, Dharmavaram reference 2nd Cited.

Sl.No	Representation Question	Reply
1.	1. What is water spread area of Dharmavaram tank in acres? What is the present water spread area of Dharmavaram tank? Documents, Maps related to tanks copy may be given if any	Water spread area of the Dharmavaram tank in Dharmavaram revenue village is 1619 acres.
2.	2. Have you given any permission to Sri MLA Kethi reddy Venkatarama reddy to construct building near Yerraguddam hill near by Survey numbers 904,905,908,909 Beside Dharmavaram Tank? If given please provide copy of permission letter.	Water resources department I.B Division Dharmavaram has not given any permission to buildings in Survey numbers 904,905, 908,909 near Dharmavaram lake.
3.	3. Have you received any complaint regarding Construction of buildings by burying of soil in tank? If received from above survey numbers have you taken any action?	Not constructed any building by burying the soil in the Tank.

Yours faithfully,
X X X X X
Executive Engineer,
I.B Division, Dharmavaram.

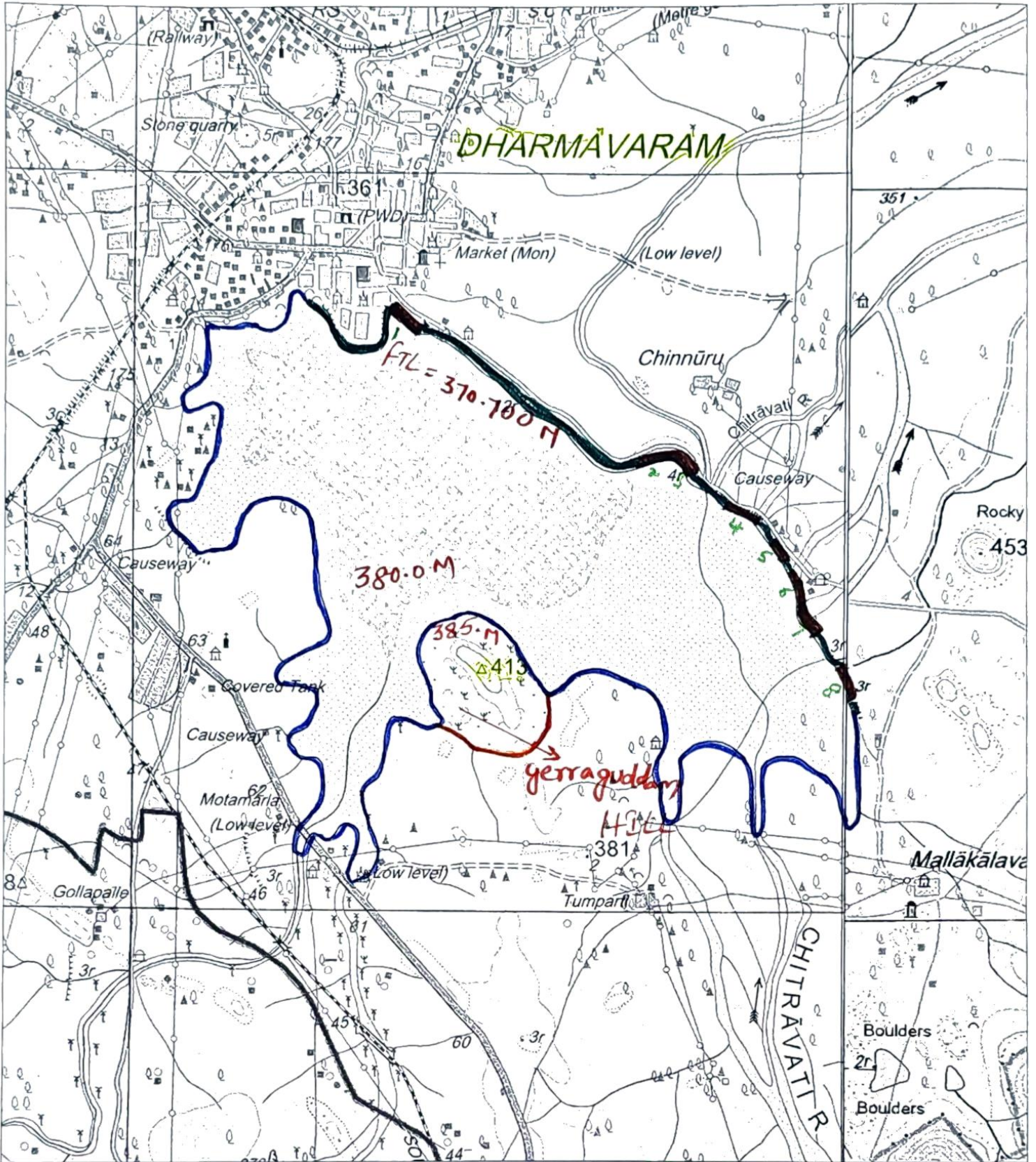
R. Banu Balaji
AEE/IB section/Dharmavaram.

Assignment-05. Image of Dharmavaram tank.



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ANNEXURE - 06



WEIRS